

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2819  
TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2025**

**DEDICATED WARDS FOR TRANSGENDERS AT HOSPITALS**

**2819 SMT. PRIYANKA CHATURVEDI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has issued guidelines mandating to have dedicated wards for transgenders at Government and private hospitals;
- (b) the number of hospitals designated for sex reassignment surgery all over the country, State-wise; and
- (c) the measures taken by Government to make hospitals more accessible for transgenders, including sensitisation training of staff, and availability of appropriate washrooms?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (c): '*Health*' being a State subject, it is the primary responsibility of the States/UTs to take cognizance of issues relating to healthcare accessibility for transgenders, including the provision for dedicated wards, at Government and private hospitals. The details regarding the number of hospitals designated for sex reassignment surgery in the country are not maintained centrally. Recently, the Ministry of Health and Family Welfare issued advisories to all States/UTs and Central Government hospitals/ medical institutions highlighting the measures to be taken for guarding the rights of transgenders and for improving their access to healthcare facilities.

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